GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:3357 ANSWERED ON:31.08.2012 UNALLOCATED QUOTA OF POWER Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that Government has reduced the unallocated quota of power from the Central Generating Stations to Gujarat;
- (b) if so, the reasons therefor;
- (c) whether the State Government has requested the Union Government to reconsider its decision;
- (d) if so, the reaction of the Union Government's thereon; and
- (e) the time by when the original quota is likely to be restored?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a) & (b): The allocation of Gujarat out of power of Central Generating Stations of Western Region was reduced from 31 MW to `Nil` in January, 2011 as Gujarat was relatively comfortable in regard to power supply position and was exporting power.
- (c): No request from Government of Gujarat has been received during the year 2012-13 for reconsideration of its decision.
- (d) & (e): Do not arise in view of answer to part (c) above.